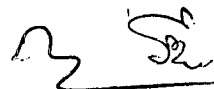


26.4.90

SPM & ND

Mr. P. Narayanaswami for applicant
Mr. Krishnakumar, ACGSC for Res

At the request of the
Ld. Counsel for the applicant
but for final hearing on
6.6.90, no further adjournment
will be given.



26.4.90

SPM & ND

Mr. Krishnakumar ACGSC for respondents
None for the applicant.

Since neither the applicant nor his learned
counsel is present despite the fact that on 26.4.90
this case was fixed for final hearing in the presence
of the learned counsel for the applicant, ^{and} it was also
indicated that no further adjournment will be given,
the application is dismissed for default and non-
prosecution.

6.6.90


6/6/90